



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HON'BLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

17	WP(C)/5098/2016 FIXED	SMT. RINA KALITA and ANR. Versus UCO BANK MALIGAON BRANCH and ANR	MR A TEWARI MR.K GOSWAMI MS.U HAZARIKA	MR.B K SENR- 1and2 MR.F HAQUE(R- 1&2)
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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
2)	MR. M SINGH	09-07-2018	To	26-10-2018
3)	MR. I H LASKAR	24-07-2018	To	15-09-2018
4)	MR H RAHMAN	05-08-2018	To	15-09-2018
5)	MR. B SAIKIA	01-08-2018	To	15-09-2018
6)	MR. N DHAR	01-09-2018	To	12-10-2018
7)	MR. B D GOSWAMI	24-08-2018	To	18-09-2018
8)	MR. P K KALITA	07-09-2018	To	17-09-2018
9)	MR. S K AGARWAL	11-09-2018	To	22-09-2018
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11)	MS. B M CHETRI	13-09-2018	To	28-09-2018
12)	MR D K DAS	13-09-2018	To	24-09-2018
13)	MR. S KALITA	13-09-2018	To	28-09-2018
14)	MR. P C GOSWAMI	17-09-2018	To	05-10-2018
15)	MR. R K MALAKAR	17-09-2018	To	17-09-2018



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
39 WP(C)/5286/2018	DURGA CHETRI Versus THE STATE OF ASSAM AND 4 ORS.	MS. H BEGUM MR. R SINGHA	MR. T J MAHANTA (R5) MS. P BHATTACHARYA (R5) MR. H SARMA MR. A BORUA (R5) SC, GMC
<u>MOTION</u>			
40 WP(C)/6264/2018 FIXED	DIBRUPORIA PART-II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MR. A SARMA MR. U CHOUDHURY MR B KOCH	GA, ASSAM MR. S K MEDHI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 9

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 52 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
40 Cont.Cas(C)/412/2018	PRASANTH K.B. Versus ASHWANI LOHANI AND 3 ORS.	MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN MR. ANNA K P	
41 Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	
42 WP(C)/6203/2018 FIXED	SRI RAM BAHADUR Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL MS. P BORGHAIN	MR. K K DEY (S.B.I) MR. K K DEY (S.B.I) MS. N DEY (R4, R5) MR V K BAROOAH (R4, R5) ASSTT.S.G.I.
43 WP(C)/6353/2018 FIXED	JURI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR B ACHARYYA MS. M ACHARYYA MS M CHOUDHURY	SC, CO OP GA, ASSAM MR. A K AZAD
44 WP(C)/6369/2018	SAURABH JYOTI BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M CHETIA	GA, ASSAM
45 WP(C)/6390/2018	RAHENDRA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. T DEWAN MR S DAS MR. H CHANDA	SC, EXCISE DEPTT.
46 WP(C)/6395/2018	MOHENDRA PATHAK Versus THE STATE OF ASSAM AND 2 ORS.	MR. J C GOGOI MR. D HANDIQUÉ MR. K KALITA MR R KALITA MR. H KAKATI	GA, ASSAM
47 WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC
48 WP(C)/6404/2018	SAMSUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A MANNAF MR. A K AHMED MD A S ALI	SC, HEALTH
49 WP(C)/6405/2018	ABHIJIT DEBNATH Versus UNION OF INDIA AND 7 ORS.	MR. S K SINGHA	SC, RAILWAY

HEARING

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 11

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 03-09-2018
TO 12-10-2018, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	MACApp./835/2018	M/S HDFC ERGO GEN INS CO. LTD Versus SRI HARAKANTA HALOI AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
	WITH I.A.(Civil)/3315/2018 in MACApp./835/2018	M/S HDFC ERGO GEN INS CO. LTD Versus SRI HARAKANTA HALOI AND ANR	MR. A TALUKDAR MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	
36	MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
	WITH I.A.(Civil)/3320/2018 in MACApp./836/2018	RISHABH SETHIA Versus SMTI MINATI SARMA AND 3 ORS	MR. S SAHU	
37	MACApp./837/2018 B/O dtd. 13/9/18	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI. SUMATI TANTI AND 4 ORS	MD. A AHMED	
	WITH I.A.(Civil)/3323/2018 in MACApp./837/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI. SUMATI TANTI AND 4 ORS	MD. A AHMED	
38	MACApp./839/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JAYSHREE GOGOI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3335/2018 in MACApp./839/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI JAYSHREE GOGOI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
39	MACApp./841/2018 B/O dtd 13/9/18	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI PRADIP TIGGA AND 2 ORS	MD. A AHMED	

	WITH I.A.(Civil)/3343/2018 in MACApp./841/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SRI PRADIP TIGGA AND 2 ORS	MD. A AHMED	
40	MACApp./844/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SIMI BORO AND 2 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	
41	MACApp./845/2018 B/O dtd 13/9/18	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI TARUNACHI DEORI AND 5 ORS	MD. A AHMED	
	WITH I.A.(Civil)/3353/2018 in MACApp./845/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI TARUNACHI DEORI AND 3 ORS	MD. A AHMED	
42	MACApp./847/2018	MUSSTT TARA BANU Versus REGISTRAR GENERAL GAUHATI HIGH COURT AND ANR	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, AP
ORDERS				
43	I.A.(Civil)/3347/2018 in MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
	WITH MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/3348/2018 in MACApp./842/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS	MR. A BHATTACHARYYA	
44	I.A.(Civil)/3372/2018 in MACApp./849/2018	MOMI RAJBONGSHI CHETRY Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH	
	WITH MACApp./849/2018	MOMI RAJBONGSHI CHETRY Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. P CHOUDHURY MS. S KHANIKAR MS. P BARUAH	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 12

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 53 TO 103 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
39	I.A.(Civil)/2991/2018 WP(C) 4984/18(D/O) in WP(C)/4984/2018	SANJOY KR. PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 13

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018, (RELATING
TO CIVIL BENCH - II) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
39 Cont.Cas(C)/413/2018	AMALENDU NAG Versus GITIMONI PHUKAN	MR. A K DUTTA MR. B PURKAYASTHA	
40 WP(C)/4607/2018 FIXED	M/S. NAWKA FOOD INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA SC, A S A M B
41 WP(C)/6368/2018	NILAKSHI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MD. A HASSAN MS. B BORA	SC, EDU
42 WP(C)/6372/2018	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST MR. S C KEYAL
43 WP(C)/6388/2018 B/O	MAINUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, SEC. EDU.
44 WP(C)/6389/2018	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus UNION OF INDIA AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, GST MR. S C KEYAL
45 WP(C)/6391/2018	NIRU DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MS. P BORAH	SC, ELEM. EDU GA, ASSAM
46 WP(C)/6393/2018	MUKUL KR. SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BORA MR. A GANGULY MS J RAJKUMARI	MS P BARMAN SC, EDU SC, G U
47 WP(C)/6400/2018	SIMANTA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR J PAYENG MR. T DOLEY MS. M BORUAH	SC, ELEM. EDU GA, ASSAM
48 WP(C)/6403/2018	KUSHA RAM KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR. A ROY	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

49	WP(C)/6406/2018	SARALA GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. U CHOUDHURY MR B KOCH MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG
50	WP(C)/6407/2018	RAJU KUMAR BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR. B P BORAH MR P J DUTTA	SC, EDU SC, K A A C SC, FINANCE
51	WP(C)/6419/2018 B/O	AMJAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. M R CHOUDHURY MR. V ACHUMI	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 14

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 03-09-2018 TO 12-10-2018, (RELATING
TO CIVIL BENCH - I) ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>			
47 MFA/146/2018	SMT RITA BARMAN Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA MR. B C DAS	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
48 RSA/389/2017 FIXED	ABDUL ALI and 4 ORS Versus MD MEHTAB ALI and 2 ORS	MR.N HAQUE MRA R BHUYAN MR.M A I HUSSAIN	
WITH I.A.(Civil)/4249/2017 in RSA/389/2017	ABDUL ALI and 4 ORS Versus MD MEHTAB ALI and 2 ORS	MR.N HAQUE MRA R BHUYAN MR.M A I HUSSAIN	
<u>ORDERS</u>			
49 I.A./2534/2015 IN RSA SL.NO. 166261, FIXED	ATUL CHANDRA DAS Versus MD. ABDUL MALIK and ANR	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MD. R ALI MR.S HUSSAIN(R-2) MD.M Z SHAH(R-2) MR. A M KHAN MR.H A AHMED(R-2) MR.R ALIR-2 MR H HOQUE(R-1)
50 I.A.(Civil)/3342/2018 in MFA/147/2018	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS Versus M/S ARYA INN (GOOD FRIEND HOSPILITY SERVICES (P) LTD AND 8 ORS	MR. K K NANDI MR. A ADHIKARY MS S DAS	
WITH MFA/147/2018	THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS Versus M/S ARYA INN (GOOD FRIEND HOSPILITY SERVICES (P) LTD AND 8 ORS	MR. K K NANDI MR. A ADHIKARY MS S DAS	
51 I.A.(Civil)/3352/2018 in RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN	

	WITH RSA/269/2018	CENTRAL BANK OF INDIA Versus SMTI SAIRA DEVI	MR U S BORGHAIN MR K K DAS MS. M PAUL
52	I.A.(Civil)/3356/2018 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH
	WITH CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH
53	I.A.(Civil)/3357/2018 in RSA/271/2018	ON THE DEATH OF MD MAKIMUDDIN HIS LEGAL HEIRS SAJEDA BEGUM (WIFE) AND 4 ORS Versus MONTAZ ALI AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. T A CHOUDHURY MR. M K CHOUDHURY
	WITH RSA/271/2018	ON THE DEATH OF MD MAKIMUDDIN HIS LEGAL HEIRS SAJEDA BEGUM (WIFE) AND 4 ORS Versus MONTAZ ALI AND 9 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. T A CHOUDHURY MR. M K CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 15/09/2018

1)	MR. J P SHARMA	19-06-2018	To	20-11-2018
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Saturday,15th September 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 17

[CRIMINAL SINGLE BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
03-09-2018 TO 12-10-2018 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL AND (CRIMINAL
BENCH- II) (RELATING TO CRIMINAL REVISION AND
CRIMINAL PETITION) ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
41	Crl.Rev.P./345/2018	SAMEER KHAN Versus THE STATE OF ASSAM AND ANR.	MR. S ALIM MR. A T SIKDER MR. K ISLAM MR. D ZAKARIA	PP, ASSAM
42	Crl.Rev.P./346/2018	NAZRUL ALI @ NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS. M SAIKIA MR F KHAN	PP, ASSAM
43	Crl.Rev.P./348/2018	SAMIRAN BEZBARUAH Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA MS. A SAJAD MR. B KUMAR	PP, ASSAM
44	Crl.Rev.P./349/2018	MAZIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD. A MATLIB MR. R DHAR	PP, ASSAM
45	Crl.Rev.P./350/2018	SUSHANTA ROY Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
46	Crl.Rev.P./351/2018	MILAN DAS Versus NRIPEN BORKAKOTY AND ANR.	MR. B P BORAH MR H J TAMULI	PP, ASSAM
47	Crl.Pet./793/2018	M/S. ABS DEVELOPERS Versus GIRIJA DAS	MR. A K PURKAYASTHA MR. B K JAIN MS. K MITRA	
48	Crl.Pet./868/2018	BIBHAS MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A SARMA MR M K ROY	PP, ASSAM
49	Crl.Pet./906/2018	JOYNUDDIN SK. Versus THE STATE OF ASSAM AND ANR	MS B GOGOI MS D DEKA	PP, ASSAM
50	Crl.Pet./942/2018	MD. SAMSUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
51	Crl.Pet./943/2018	MAHAMMAD ALI Versus HALIMA BEGUM	MR A ALI	

52	Crl.Pet./944/2018	SIDDHARTH BANIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K DAS MS Z ANJUM MS J SAIKIA MR. R KAMAN	PP, ASSAM
53	Crl.Pet./945/2018	INAMUL DEWAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
54	Crl.Pet./946/2018	ABDUL KARIM Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MS K SARMA MR. K U AHMED	PP, ASSAM
55	Crl.Pet./947/2018	RUHUL ALOM @ RUHUL ALOM CHOUDHURY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI MR S DAS	PP, ASSAM
56	Crl.Pet./948/2018	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND ANR.	MR. R R KAUSHIK	PP, ASSAM
ADMISSION				
57	Crl.A./297/2018	SRI SAMIRAN SAIKIA @ DIPU Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. R ALI MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/725/2018 in Crl.A./297/2018	SRI SAMIRAN SAIKIA @ DIPU Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. R ALI MR N J DAS MR. P K DAS MR. A CHOUDHURY MR. N MAHAJAN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
52	Crl.Rev.P./22/2009 [AT 10:30 A.M.]	SRI RAJENDRA KUMAR DEY Versus THE STATE OF ASSAM	MS. K M SAIKIA MR. G CHOUDHURY MR.P BORAH	PP, ASSAM
MOTION (BA)				
53	Bail Appln./2098/2018	REJAUL ISLAM Versus THE STATE OF ASSAM	MR. S ISLAM MRS. M TALUKDAR MR P DEKA	PP, ASSAM
54	Bail Appln./2099/2018	PAPPU KURI Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. D DUTTA	PP, ASSAM
55	Bail Appln./2101/2018	IMAN HUSSAIN @ IMAN ALI Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
56	Bail Appln./2102/2018	SRI DILIP MOHAN JOY SINGH Versus THE STATE OF ASSAM	MR S DEKA MR. Z RAHMAN	PP, ASSAM
57	Bail Appln./2103/2018	RAJARSHI SEN DEKA Versus THE STATE OF ASSAM	MR Z KAMAR MR. P CHOUDHURY MR K SAIKIA	PP, ASSAM
58	Bail Appln./2104/2018	MR. WILLSON BARIK Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA MR. J ISLAM MR. A KAKATI	PP, ASSAM
59	Bail Appln./2105/2018	MAKHAN RABHA AND 2 ORS. Versus THE STATE OF ASSAM	J K RABHA MR H C DAS	PP, ASSAM
60	Bail Appln./2106/2018	JOHIRUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MRS. K DEVI MS. D DAS	PP, ASSAM
61	Bail Appln./2107/2018	AZIZUL HOQUE @ BATCHU Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN	PP, ASSAM
62	Bail Appln./2108/2018	RIAZ UDDIN Versus THE STATE OF ASSAM	MR H RAHMAN MR E AHMED MR. L R MAZUMDER MR. H A TALUKDAR	PP, ASSAM
63	Bail Appln./2109/2018	SOPIAL MONDAL Versus THE STATE OF ASSAM	MR. R ISLAM MR. A S CHOUDHURY	PP, ASSAM

64	Bail Appln./2110/2018	DEMOS HANSE @ ATUR HANSE AND ANR. Versus THE STATE OF ASSAM	MR. M SARANIA MR. A I KATHAR MR. B DEORI MS. I KEITZAR	PP, ASSAM
65	Bail Appln./2111/2018	MUNNA ALI @ MOMINUL HUSSAIN Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
<u>MOTION</u>				
66	AB/2871/2018	NAJMUL ALAM Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
67	AB/2872/2018	AHIDUR HAQUE @ MAINA Versus THE UNION OF INDIA	MR. S ISLAM MR A ALI MS. A KAUSHAR	SC, NF RLY
68	AB/2873/2018	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. H RAHMAN MR. M H RAJBARBHUIYAN MR. W RAHMAN MS. S RASUL	PP, ASSAM
69	AB/2874/2018	JITENDRA KUMAR DAS Versus THE STATE OF ASSAM	MR. A K SAHU MR. S SAHU	PP, ASSAM
70	AB/2875/2018	ALIUL ISLAM Versus THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
71	AB/2876/2018	ARJU SHARMA AND ANR. Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA	PP, ASSAM
72	AB/2877/2018	AKLAS UDDIN Versus THE STATE OF ASSAM	MR A HAWARI MRS. M BASUMATARY MR S ISLAM	PP, ASSAM
73	AB/2878/2018	FIRAJUL HOQUE @ FIRAZUL ISLAM Versus THE STATE OF ASSAM	MS B GOGOI MR. R R KAUSHIK MS D DEKA	PP, ASSAM
74	AB/2879/2018	RAHUL SAIKIA AND 15 ORS. Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
75	AB/2880/2018	NIRANJAN PATHAK Versus THE STATE OF ASSAM	MS. B DAS	PP, ASSAM
76	AB/2881/2018	SHARIFUDDIN AHMED @ SHARIFUDDIN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
77	AB/2882/2018	BABUL HOQUE AND 21 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
78	AB/2883/2018	KHOIMUDDIN SK. @ KHOIMUDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. A MOLLAH MD H R AHMED	PP, ASSAM
79	AB/2884/2018	PARU DOLEY @ MULON Versus THE STATE OF ASSAM	MS. S NAZNEEN	PP, ASSAM
80	AB/2885/2018	MUSTAK AHMED Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS N MAHAJ N MAHAJ	PP, ASSAM
81	AB/2886/2018	HRISHIKESH CHOUDHURY Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR	PP, ASSAM
82	AB/2887/2018	Haidar Ali Khan and 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS JWNGTHIMA BRAHMA	PP, ASSAM

83	AB/2888/2018	MIRIJA BEGUM @ MERIJAN BEGUM @ NUNU AND 2 ORS. Versus THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
84	AB/2890/2018	LAKHAN DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR	PP, ASSAM
85	AB/2891/2018	KHALILUR RAHMAN BARBHUIYAN AND 3 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. N ISLAM MR A MOTALIB	PP, ASSAM
86	AB/2892/2018	NAYAN KURI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH	PP, ASSAM

BAIL HEARING (BA)

87	Bail Appln./1867/2018 FIXED	ABDUL MOJID Versus THE STATE OF ASSAM	MR. R ISLAM MS. R GOHAIN	PP, ASSAM
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BAIL HEARING

88	AB/2607/2018 FIXED	SISHURAM BORA Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
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